

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 27.07.2022 (WEDNESDAY)

COURT OF CHAIRPERSON (VIRTUAL MODE)

10:30 AM

In the Court of Hon'ble Mr. Justice Ashok Bhushan, the Chairperson, Hon'ble Mr. Justice M. Satyanarayana Murthy, Member (Judicial) and Hon'ble Mr. Barun Mitra, Member (Technical)

For Admission (Fresh Cases)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 283 of 2022	Deepak Khanna Vs. Earth Infrastructure Ltd. & Ors.	Anand Raj	Akanksha Vasudeva Ashish Makhija-R1 Sandeep Bhuraria-R2 Gulshan Gabba-R3
2.	Comp. App. (AT) (Ins) No. 752 of 2022	Syndicate Steel Trader Vs. Vijay Kumar Gupta & Ors. With	Anshuj Dhingra	Rakesh Kumar Preeti Kashyap-R1 Anurag Bhatt-R2 Anoop Prakash Awasthi-R3
3.	Comp. App. (AT) (Ins) No. 756 of 2022	Syndicate Steel Trader Vs. Wallrock Infracore Pvt. Ltd. & Anr.	Anshuj Dhingra	Rakesh Kumar Preeti Kashyap-R1 Anurag Bhatt-R2 Awasthi-R3
4.	Comp. App. (AT) (Ins) No. 798 of 2022	Flexi Plast Industries Vs. Shiv Lokna Thrice Mills Pvt. Ltd.	Aishwarya Prasad	
5.	Comp. App. (AT) (Ins) No. 799 of 2022	Enoch Infracore LLP Vs. Archon Powerinfra India Pvt. Ltd.	Karan Valecha	
6.	Comp. App. (AT) (Ins) No. 800 of 2022	Navkar Urbanstructure Ltd. Vs. Niyojit Infracore Pvt. Ltd.	Anushree M. Soni	
7.	Comp. App. (AT) (Ins) No. 802 of 2022	Jagdish Kumar Parulkar Vs. Indore Steel & Alloys Pvt. Ltd. & Ors.	Mrinali Prasad	Deepali Garhewal
8.	Comp. App. (AT) (Ins) No. 803 of 2022 & I.A. No. 2383 of 2022	Piramal Capital & Housing Finance Ltd. Vs. Udaipur Entertainment World Pvt. Ltd. & Ors.	Vijay Nair	
9.	Comp. App. (AT) (Ins) No. 804 of 2022	Anand Varma Vs. Piyush Periwal & Ors.	Abhishek Prasad	

10.	Comp. App. (AT) (Ins) No. 805 of 2022	Growwell Traders LLP Vs. Tecpro Systems Ltd. & Anr.	Malak Bhatt	
11.	Comp. App. (AT) (Ins) No. 806 of 2022	JAPFA Comfeed India Pvt. Ltd. Vs. Dynamic Hatcheries Pvt. Ltd.	Mahima Aggarwal	
12.	Comp. App. (AT) (Ins) No. 807 of 2022	Nandini Constructions Vs. Tantia Constructions Ltd. & Anr.	Chittaranjan Panda	
13.	Comp. App. (AT) (Ins) No. 808 of 2022	Regional Provident Fund Commissioner Vs. Manish Kumar Bhagat & Anr.	Subhash C. Gupta	
14.	Comp. App. (AT) (Ins) No. 815 of 2022 & I.A. No. 2334 of 2022	Vejas Power Projects Ltd. Vs. Vaayu Infrastructure LLP	Raunak Dhillon	
15.	Comp. App. (AT) (Ins) No. 836 of 2022	Cinema Ventures Pvt. Ltd. Vs. Sanjay Sodhi & Anr.	Sonam Sharma	

For Admission (After Notice)

16.	Comp. App. (AT) (Ins) No. 188 of 2022	CBRE South Asia Pvt. Ltd. Vs. United Concepts And Solutions Pvt. Ltd.	Pratik Malik	Ramya Aggarwal Sahil Sethi
17.	Comp. App. (AT) (Ins) No. 362 of 2022	K.V. Jayaprakash Vs. State Bank of India & Anr.	Siddharth Sinha	Rajiv S Roy Avrojoyoti Chatterjee Satyam Saxena-R1
18.	Comp. App. (AT) (Ins) No. 543 of 2022	Nishit Patel Vs. Manjulaben Mahdulal Karelia & Anr.	Sanya Kumar	Nausher Kohli Rishabh Danuka-R1 Shikhil Suri-R2
19.	Comp. App. (AT) (Ins) No. 559 of 2022	Tarun Goyal & Ors. Vs. Rakesh Kumar Gupta Resolution Professional M-Tech Developers Pvt. Ltd. & Ors.	Abhay K. Das	Abhishek Anand Karan Kohli-R1
20.	Comp. App. (AT) (Ins) No. 578 of 2022	MLS LED Ltd. Vs. HQ Lamps & Manufacturing Company Pvt Ltd.	Abhishek Malhotra	

21.	Comp. App. (AT) (Ins) No. 626 of 2022	Homeland Heights Flat Owners Welfare Association Vs. H L Buildwell Pvt. Ltd. & Ors.	Manish Jain	Karan Kohli Prateek Kushwaha Pathik Chaudhary-R1 Aalok Jagga-R3-R5
22.	Comp. App. (AT) (Ins) No. 669 of 2022	SS Group Pvt. Ltd. Vs. Shiva Asphaltic Products Pvt. Ltd.	Gulshan Kr. Sachdev	
23.	Comp. App. (AT) (Ins) No. 726 of 2022 (With Defects)	Pramod Kumar Chaubey Suspended Director of Corporate Debtor Schneider Prototyping (India) Pvt. Ltd. Vs. Guangzhou Seal Laser Rapid Prototype Co Ltd. & Anr.	Ribhu Garg	Anjali Sharma Deepak Bashtap-R1 Partho Bhattacharya- R2

For Hearing

24.	Comp. App. (AT) (Ins) No. 406 of 2022	Ram Kishor Arora Suspended Director of Supertech Ltd. Vs. Union Bank of India & Anr.	Siddharth Bhatli	Alok Kumar
25.	Comp. App. (AT) No. 36 of 2021	Creative Security and Management Services Pvt. Ltd. Vs. Union of India & Ors.	Harshita Choubey	Rakesh Tiwari-R1 Raunak Dhillon Isha Malik-R2-4 Gaurav Juneja Anuj Sahay-R5

02:00 PM

In the Court of Hon'ble Mr. Justice Ashok Bhushan, the Chairperson and Hon'ble Ms. Shreesha Merla, Member (Technical)

For Hearing

26.	Comp. App. (AT) (Ins) No. 208 of 2022	IFFCO Tokio General Insurance Co. Ltd. Vs. Cox and Kings Ltd. & Anr.	Shwetabh Sinha	Nirman Sharma Akash Menon Pulkitesh D. Tiwari Bency Ramakrishnan- R1
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Note: Cases shall be heard only in physical mode w.e.f. 1st August, 2022.

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1. Notice Board
2. Website: www.nclat.nic.in

**By order of Hon'ble Chairperson
-sd/-
Registrar**